

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 899-JK (LD ) of 2024**

**DATED:- 12 - 01 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)


Secretary to Government

Dated:- 12.01.2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
12-01-24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No:- 899-JK(LD) of 2024 dated 12.01.2024

S No.	Title of the Case	Case Name	OIC
1.	C.P. no 68/2023 & O.A /61/1667/2022	Som Nath vs Jal shakti Department	Er. Ajay Gupta Executive Engineer Jal Shakti (PHE) Division Kathua
2.	OA No. 1449/2022	Vijay Kumar V/s UT of J&K & Ors.	Er. Rajesh Gandotra, Executive Engineer, Tawi Canal Const. Division, Jammu
3.	OA No. 1444/2022	Yash Paul V/s UT of J&K & Ors.	
4.	Lower Court Case	Pritam Lal v/s Commissioner Cum Secy and others	
5.	CJM's No. 584 dated 28.02.2019	Devinder Sawhney vs State & Ors	
6.	District Court Samba	Radhey Sham S/o Sadhu Ram R/o Chhajwal Barian Tehsil Vijaypur Distt. Samba.	
7.	OWP No. 1799/18	Arvind Gupta S/o Tara Chand Gupta R/o 201 Krishana Nagar, Dogra Mohalla Canal Road Jammu V/s Farooq Ahmad Shah Principal Commisioner/Secretary, Department of P.H.E Irrigation and Flood Control, Civil Secretariat, Jammu & Others.	
8.	OWP No. 1769/2018 & IA No. 01/2018	Sodagar Mal v/s State & Ors	
9.	OWP No. 1775/2018 & IA No. 01/2018	Puran Chand S/o Paras Ram	
10.	OWP No. 1801/2018 & IA No. 01/2018	Puran Chand S/o Chet Ram v/s State & Ors	
11.	OWP No. 1770/2018 & IA No. 01/2018	Davinder Kumar V/s J&K State & Ors	

*Rajesh Gandotra*

12.	OWP No. 1247/18	Bharat Bhushan Gupta S/o Rattan Chand Gupta R/o 201 Krishana Nagar, Dogra Mohalla Canal Road Jammu V/s Farooq Ahmad Shah Principal Commissioner/Secretary, Department of P.H.E Irrigation and Flood Control, Civil Secretariat, Jammu & Others.
13.	OWP No. 1250/18	Arvind Gupta S/o Tara Chand Gupta R/o 201 Krishana Nagar, Dogra Mohalla Canal Road Jammu V/s Farooq Ahmad Shah Principal Commissioner/Secretary, Department of P.H.E Irrigation and Flood Control, Civil Secretariat, Jammu & Others.
14.	OWP No. 1275/2018	B.B Khajuria v/s J&K State & Ors High Court Jammu
15.	OWP No. 1292/2018 & IA No. 01/2018	Davinder Kumar V/s J&K State & Ors
16.	OWP No. 1351/2018 & IA No. 01/2018	Nagar Mal v/s State & Ors
17.	OWP No. 1352/2018 & IA No. 01/2018	Puran Chand v/s State & Ors
18.	OWP No. 1370/2018 & IA No. 01/2018	Satish Magotra v/s State & Ors
19.	OWP No. 1805/2018 & IA No. 01/2018	Davinder Kumar Sharma v/s State & Ors
20.	OWP No.1223/2018 and IA No. 01/2018	Udhay Singh Puri V/s State & others.
21.	OWP 927/2014.	S. Attar Singh V/s State & Others
22.	OWP 935/2014	J.K Traders & Ors. V/s State & other
23.	SWP No. 2978/2013	Suram Chand & Ors vs State & Ors
24.	SWP No. 948/2014	Balbir Singh V/s State & Ors.

**Er. Rajesh Gandotra,**  
**Executive Engineer,**  
**Tawi Canal Const.**  
**Division, Jammu**

*Rajesh Gandotra*

25.	SWP No. 176/2017	Shubh Kumari V/s State & Ors.	
26.	SWP No. 486/2017	Neelam Koul V/s State & Ors.	
27.	OWP No. 2096/2017, MP No. 01/2017 Caveat No. 25849/2017	Sh. Vishwa Mitter & Ors vs State & Ors	
28.	SWP No: 2334/2017 MP No. 1/2017	Sahil Chalwania & Ors.V/s State & Others	
29.	SWP No. 2900 of 2013 & clubbed with. SWP No. 20 of 2014	Karamchand & five others	
30.	WPC No. 1255/2020	Subha Chak v/s UT of J&K	
31.	Lower Court Case	Shah Nawaz vs Commissioner cum Secy. Irrigation Department & Ors.	
32.	SWP No. 2419 of 2009	Sh. Bishamber Dass V/S Union Territory Of Jammu and Kashmir.	Er. Neeraj Kumar Gupta, Executive Engineer, RCC Lower Division, Hiranagar
33.	WP(C) No. 768/2021, CM No. 3374/2021	Sh. Bishamber Dass V/S Union Territory Of Jammu and Kashmir	
34.	CPOWP. 22:35:15No. 203/2017	Sh. Manohar Lal V/S State and others	
35.	Recovery suit/186/2019	Sh. Khushi Ram vs UT JK	
36.	Suit Case No. 54/2022	Sh. Romesh Chander vs JKUT	
37.	Mand /1/2021, Misc/94/2021	AEE v/s Kuldeep Kumar	
38.	CCP (S) No. 341/2019 in OWP 2455/2018	Neena Saraf Vs Ajit Kumar Sahu Secretary PHE Department	
39.	WP(C) 148/2021 Joginder Singh Jamwal Vs UT of J&K and Others		

*Neeraj Gupta*